GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION No. 1448 ANSWERED ON 12TH FEBRUARY, 2019

WARNING SIGNS ON PROCESSED FOODS

1448. SHRIMATI RAKSHATAI KHADSE:

Will the MINISTER OF FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to introduce a system and has asked the processed packaged food industries for carrying warning signs like those on cigarette packets on processed/packaged foods which contain many harmful and additive ingredients as the obesity among kids is on the rise across the country; and
- (b) if so, the list of processed/packaged food items identified for carrying warning signs?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a) & (b): Fixing of food safety and standards is the mandate of Food Safety and Standards Authority of India (FSSAI), Ministry of Health and Family Welfare. According to FSSAI, Food Safety and Standards (Packaging and Labelling) Regulations, 2011 includes provisions with respect to declaration of few product specific warning statements on the labels of packaged food including packages containing pan masala, supari and packages of food containing Monosodium glutamate, artificial sweetener. Additionally, FSSAI has notified Food Safety and Standards (Alcoholic Beverages) Regulations 2018 on 19th march, 2018 which includes the provision regarding declaration of statutory warning on the labels of alcoholic beverages, which is as follows:

CONSUMPTION OF ALCOHOL IS INJURIOUS TO HEALTH

BE SAFE-DON'T DRINK AND DRIVE

These regulations came into force on the date of their publication in Official Gazette. However, the Food Business Operators shall comply with all the provisions of these regulations by 1st April, 2019.
